

NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/230/2016  
NAME OF THE PETITIONER(S) : Mrs. Ramalakshmi  
NAME OF THE RESPONDENT(S) : M/s Texline Fabrics India Private Limited & 3 others  
UNDER SECTION : 111

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

A.K. MYLSAMY

P.M. VATSALA

Counsel for Respondents

P.M. Vatsala

R. Sivasubramanian

Counsel for Petitioner

R. Sivasubramanian

**ORDER**

Shri R Sivasubramanian, counsel for petitioner present. Ms P M Vatsala, counsel representing the respondents present. Counsel for petitioner sought time to file written arguments. Time extended at request. Put up on **23.03.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)